

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 102
164/252/ND/2020**

**IN THE MATTER OF:
M/s Ashiana Builders Pvt. Ltd.**

...APPELLANT

Vs

ROC

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 30.09.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant
For the ROC
For the Income Tax Department**

**:Mr. Viresh B. Saharya, Advocate
:Ms. Sweety Khattar, AROC
:**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that so far they have not received the petition copy. Ld. Counsel for the appellant is directed to serve the petition copy along with its annexures once again to ROC as well as Income Tax Department. Ten days' time has been granted in the matter. Post the matter to 28th October, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**